

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS.

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) THR. LRS. & ORS.

Respondent(s)

(IA No. 146320/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 18-08-2023 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Anuj P. Agarwala, Adv.
Mr. Aayush Agarwala, Adv.
Mr. Auritro Mukherjee, Adv.
Mr. Pramod B. Agarwala, AOR

For Respondent(s) Mr. Vipin Kumar, AOR
Mr. K.k.shrivastava, Adv.
Mr. Jitendra Kumar, Adv.
Mr. Bharat Lal Soni, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the respondent No.1.2 submitted that respondent Nos.1.1 and 2 have died. The learned counsel is directed to furnish the details of the legal representatives of the deceased respondents to the learned counsel for the petitioner(s) so as to enable him to bring the legal representatives on record. The same shall be done within a period of one week.

List the matter after one week.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)